

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TODAYS WRITING INSTRUMENTS LIMITED Date of Commencement of Liquidation: 30-11-2018; List of Stakeholders as on Date: 12-09-2022; Name of IP: Mr. Vishal Pawankumar Bidawatjika; Process Number: 1; Last 5 digitof registration number: 10267

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		7440674						NA
2	Liquidation costs incurred till date		14371011						NA
3	Secured financial creditors	9	4791301820.50	9	4791301820.50	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	145	47136133	145	47136133	0	0	0	Annexure 5
6	Operational creditors (Employees)	27	6233360.00	27	6233360.00	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	5	255506930.00	5	255506930.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	38	43202104.00	37	42527637.00	0	674467.00	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		224	5165192032.5	223	5142705880.5	0	674467	0	